

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/CA/152/2023
PETITION NUMBER : CP/94/2022
NAME OF THE PETITIONER : P Rajalingam
NAME OF THE RESPONDENT(S) : Kavin Carbons Pvt Ltd
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

None appears for the Applicant/Respondent.

List the application on **11.12.2023** for hearing.

— Sd —

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

— Sd —

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**